

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 224**  
**28(ND)/2016**

**Comp. Appl-807/2020, Comp. Appl-825/2020**  
**Comp. Appl-1/2021, CA-114/2021, Comp. Appl/126(ND)2021**

**IN THE MATTER OF:**

**Sh. Rajeev Behl** ... **Applicant/Petitioner**  
**Versus**  
**M/s. Realtech Infrastructure Ltd. & Ors.** ... **Respondent**

**Under Section: 397/398**

**Order delivered on 13.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**Saurabh Dev Karan Singh, Mr. Shivam Mishra, Advocates for the Petitioner**  
**Kunal Tandon and Kanika Jain, Advs. for the Respondents**

**ORDER**

Renotify on 6<sup>th</sup> September, 2021.



**(T.S SINGH)**  
**COURT OFFICER**